

**Allocation for Special Component Plan
for Scheduled Castes/Scheduled
Tribes**

4711. SHRI N. E. HORO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount State-wise, allotted for Special Component plan for Scheduled Castes and Scheduled Tribes during last three years ;

(b) the actual utilisation of funds under this head in each of these years :

(c) the details regarding the conditions that an area has to fulfil for entitlement to this plan ; and

(d) the number of development blocks in different States, particularly in the State of Bihar, where the plan is under implementation now and in 1983-84 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The Special Component plan has been under implementation for the develop-

ment of Sch. Castes. The requisite information is furnished in the statement placed below.

(c) and (d) The Special Component plan (SCP) is not an area plan and all States and Union Territories having substantial S. C. population have formulated such plans and the SCP is not restricted to any particular area in the States/UTs.

The SCP envisages inclusion of schemes in the general sectors of development which would go to the benefit of S. Cs quantification of funds from all divisible programmes under each sector and setting of specific targets as to the number of families to be benefited under each sector, It is envisaged that 50% SC families living below the poverty line should be assisted during the VI Plan to cross the line. The provision of basic services and facilities and of access to the opportunities for social and educational development for are also to be brought into the Special Component Plan. All the States with substantial Scheduled Castes population, Bihar included, have been formulating and implementing Special Component Plans every year during the 6th Plan period and all the blocks are covered by Special Component Plan.

Statement

Statement Showing outlay & Expenditure on S. C. P. 1980-81, 1981-82 & 1982-83 Sixth Plan
1980-85 for the scheduled castes

(Rs. In Lakhs)

| Sl. No. | Name of State/UT | 1980-85 | | | 1980-81 | | | 1981-82 | | | 1982-83 | | |
|---------|------------------|----------|---------|---------|---------|---------|----------|---------|--------|-------|---------|-------|--|
| | | 3 | 4 | 5 | Outlay | Expr. | Outlay | Expr. | Outlay | Expr. | Outlay | Expr. | |
| 1 | Andhra Pradesh | 33872.00 | 4410.00 | 3667.41 | 5184.12 | 3810.73 | 6366.99 | | | | | | |
| 2. | Assam | 1687.00 | 174.46 | 133.56 | 317.21 | 289.22 | 430.85 | | | | | | |
| 3. | Bihar | 41719.00 | 3618.00 | 3207.00 | 5034.92 | 2567.73 | 5876.90 | | | | | | |
| 4. | Gujarat | 25946.00 | 2382.00 | 1351.93 | 2506.01 | 2056.90 | 1752.17 | | | | | | |
| 5. | Haryana | 17785.00 | 2851.00 | 2760.99 | 3470.72 | 2910.99 | 2468.14 | | | | | | |
| 6. | Himachal Pradesh | 6160.00 | 679.00 | 630.28 | 1169.59 | 1102.71 | 1015.50 | | | | | | |
| 7. | Karnataka | 34220.00 | 5995.00 | 4619.93 | 5245.41 | 4459.10 | 6538.75 | | | | | | |
| 8. | Kerala | 11000.00 | 1728.00 | 1463.65 | 2107.52 | 1567.66 | 1558.86 | | | | | | |
| 9. | Madhya Pradesh | 29761.00 | 4022.72 | 3124.77 | 4376.77 | 3212.64 | 4670.80 | | | | | | |
| 10. | Maharashtra | 32360.00 | 2276.00 | 1289.56 | 4265.41 | 2054.12 | 3100.64 | | | | | | |
| 11. | Manipur | 387.00 | 49.41 | 46.42 | 88.66 | 59.55 | 90.39 | | | | | | |
| 12. | Orissa | 16255.00 | 1598.76 | 1417.32 | 2861.77 | 1920.58 | 1157.35 | | | | | | |
| 13. | Punjab | 17305.00 | 2857.00 | 2162.02 | 2147.95 | 1794.26 | 2049.60 | | | | | | |
| 14. | Rajasthan | 24922.00 | 4010.00 | 3041.81 | 3206.84 | 2699.72 | 3073.46 | | | | | | |
| 15. | Sikkim | 87.00 | --- | --- | 27.01 | 27.01 | 41.07 | | | | | | |
| 16. | Tamil Nadu | 56067.00 | 6775.00 | 2876.59 | 8091.24 | 7085.12 | 10341.11 | | | | | | |
| 17. | Tripura | 1233.00 | 190.30 | 151.02 | 320.10 | 222.23 | 460.70 | | | | | | |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-------|------------------|-----------|----------|----------|----------|----------|----------|---|
| 18. | Uttar Pradesh | 59732.00 | 6112.00 | 5232.61 | 10330.54 | 8648.86 | 12099.80 | |
| 19. | West Bengal | 30479.00 | 3851.00 | 2856.64 | 4385.14 | 2694.80 | 2917.20 | |
| 20. | Jammu & Kashmir | — | — | — | — | — | 85.55 | |
| 21. | Delhi | 5657.00 | 1044.00 | 506.08 | 982.35 | 977.52 | 1191.53 | |
| 22. | Chandigarh | 331.00 | — | — | 64.43 | 50.04 | 99.37 | |
| 23. | Pondicherry | 1216.00 | 155.28 | 122.94 | 238.91 | 195.54 | 269.60 | |
| 24. | Goa Daman & diu. | 107.00 | — | — | — | — | 29.59 | |
| Total | | 448344.00 | 54784.93 | 40912.53 | 66422.72 | 50417.03 | 67575.92 | |

1. Expenditure figures on 1982-83 are not available.

2. S. C. P. for J & K and Goa, made for the first time in 1982-83.

3. There may be slight variation in the figures furnished in table above.